

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-110
IB-1066(ND)/2020

IN THE MATTER OF:

Devinder Yadav & Ors

Vs.

GRJ Distributors and Developers Private Limited

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 01.07.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Mr. Piyush Singh, Adv. Ms. Aditi Sinha

For the Respondent

: Mr. Sandeep Bhuraria and Mr. Aman Anand Advocates

ORDER

Heard the submissions made by the counsel for the Financial Creditor as well as Counsel for the Corporate Debtor. Let this matter be posted after four weeks for arguments.

Put up on 11.08.2021.

— Sd—

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd—

(P.S.N PRASAD)
MEMBER (JUDICIAL)